NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.P. Vijing kumar

2. Parthabalathy Rwath M kannan

R. Parodesp

Council Jar Petitson R.P.

Counsel for Rispondent

Rivath.

<u>ORDER</u>

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file the memo of settlement. Time is extended at request. Put up on 11.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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